



OFFICE OF THE DISTRICT & SESSIONS JUDGE EAST SIKKIM AT GANGTOK

Ref. No. 273/D&SJ(East)

Dated 26.05.2018

NOTIFICATION

In compliance to Notification No. 23/HCS dated 06/07/018 the Gender Sensitization and Sexual Harassment of Women at the High Court and Subordinate Courts of Sikkim (Prevention, Prohibition and Redressal) Amendment Regulations, 2017 an **Internal Complaints Committee** under Regulation 4(2) of the **Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013** is constituted as follows with immediate effect.

The Committee shall comprise of the following:-


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| 1. | District & Sessions Judge, East Sikkim | - Chairperson. |
| 2. | Mrs. Kesang Diki Bhutia (Advocate) | - Member. |
| 3. | Mrs. Doma L. Bhutia (Advocate) | - Member. |
| 4. | Mrs. Zola Megi (Advocate) | - Member. |
| 5. | Mrs. Babita Rasaily, Librarian
District & Sessions Court, East Sikkim | - Member Secretary. |
| 6. | Mrs. Sarada Pradhan,
President, Association for Social Health
in India (ASHI) | - Member. |
| 7. | Mrs. Golay Ongmu Bhutia,
District & Sessions Court, East Sikkim
Stenographer Grade II | - Member. |
| 8. | Mr. Yoland Z Christopher
District & Sessions Court, East Sikkim
Section Officer(Systems) | - Member. |

The Committee is constituted for sensitizing the public to gender issues and to address any complaints made with regards to sexual harassment at the District & Sessions Court, East Sikkim, Gangtok.


(K. C. Barphungpa)
District & Sessions Judge, East Sikkim
Gangtok.

Copy to:-

1. Registrar General, High Court of Sikkim.
2. District & Sessions Judge, East Sikkim.
3. Mrs. Kesang Diki Bhutia (Advocate).
4. Mrs. Doma L. Bhutia (Advocate).
5. Mrs. Zola Megi (Advocate).
6. Mrs. Babita Rasaily.
7. Mrs. Sarada Pradhan.
8. Mrs. Golay Ongmu Bhutia.
9. Mr. Yoland Z Christopher.
10. Guard file.


Administrative Officer(Incharge)
District & Sessions Court,
East & North Sikkim, Gangtok.